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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P. No. 61 /2017
CP-1045/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th March, 2017, 10.30 A.M

Name of the Company		Winsome Park Pvt.Ltd.	
Under Section		66	Reduction of Share Capital
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Manju Bhutaria 2. Ajay Choudhury 3. Nirmalya Dasgupta 4. Sekjani Chatterjee	}	for petitioners.	 15/3/17
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Ld. Counsel for the petitioners made a request that she wants
to withdraw the petition. Prayer is allowed.

ORDER

Petition is dismissed as withdrawn.

Sd/-
(S. Vijayaraghavan)
Member (T)

Sd/-
(Vijai Pratap Singh)
Member (J)